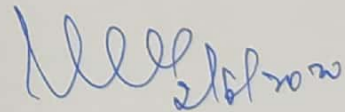


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 03.06.2020**

MORNING SESSION	
CIVIL CASES <u>ARGUMENTS</u>	CRIMINAL CASES <u>ARGUMENTS</u>
1) R.A. 162/2015 2) R.A. 118/2020 3) R.A. 10/2020 4) M.A. 59/2020 5) M.A. 61/2020	1) S.C. 245/2013 2) S.C. 79/2014 3) S.C. 114/2015 4) S.C. 205/2015 5) S.C. 209/2018
AFTERNOON SESSION	
CIVIL CASES <u>ARGUMENTS</u>	CRIMINAL CASES <u>ARGUMENTS</u>
6) M.A. 78/2020 7) M.A. 100/2020 8) M.A. 57/2020 9) M.A.83/2020 10) A.S. 134/2019 11) A.S.136/2019 12) A.S. 143/2019	6) S.C. 53/2019 7) S.C. 101/2019 <u>TO HEAR</u> 8) S.C. 138/2018



Prl. District & Sessions Judge
Bengaluru Rural District
Bengaluru

NOTE:- 1. Other cases listed on 03.06.2020 are posted to 19.06.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.